

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/278(KB)2021  
IA(I.B.C)/957(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	INDIAN BANK VS RAJSHREE DUGAR
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Suvodeep Chakraborty, Adv. ] For the Petitioner RP

Ms. Tanvi Luhariwala, Adv. ] For the Personal Guarantor

Ms. Anisha Kochar, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/957(KB)2024:**
  - a. Hard Copy are yet to be filed. Let the copy be provided to the Personal Guarantors.
  - b. List the matter on **11.06.2024**.
  - c. Reply if any, be filed within four weeks'.

**D.Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**